

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Division Bench - Court – I

Appeal No.	Appellant	Respondent	Impugned Order No. & date
E/1422/2011	Andhra Pradesh Paper Mills Ltd Unit APPM	CCCE, Visakhapatnam - II	OIA: 02/2011 dt.22.02.2011
ST/996/2011	MRK Industries	CCCE & ST, Visakhapatnam - II	OIA: 40/2010 dt.06.01.2011
ST/3128/2011	Kanderi Sekar Babu, Civil Contractor	CCCE & ST, Visakhapatnam - I	OIA: 27/2011 dt.26.08.2011
ST/155/2012	Harikrishna Engineering Pvt Ltd	CCCE & ST, Visakhapatnam - I	OIA: 45/2011 dt.29.08.2011
ST/445/2012	Sri Surya Rama Constructions	CCCE & ST, Visakhapatnam - II	OIA: 17/2011 dt.07.10.2011
ST/491/2012	Sai Concrete Pavers Pvt Ltd	CCCE & ST, Visakhapatnam - II	OIA: 23/2011 dt.15.11.2011
ST/1116/2012	Sravan Shipping Services	CCCE & ST, Visakhapatnam - I	OIA: 64/2011 dt.19.12.2011
ST/1117/2012	Sravan Shipping Services	CCCE & ST, Visakhapatnam - I	OIA: 65/2011 dt.19.12.2011
ST/1834/2012	Pavan Cargo Pvt Ltd	CCCE & ST, Visakhapatnam - I	OIA: VIZ-STX-001-COM- 037-2012 dt.06.03.2012
ST/1979/2012	Hindustan Petroleum Corporation Ltd	CCCE & ST, Visakhapatnam - I	OIA: VIZ-STX-001-COM- 057-2012 dt.27.03.2012
ST/2116/2012	Navya Constructions	CCCE & ST, Visakhapatnam - I	OIA: 65/2012 dt.30.04.2012
ST/3129/2012	Chakiat Agencies	CCCE & ST, Visakhapatnam - I	OIA: 20/2012 dt.03.10.2012
ST/3130/2012	Chakiat Agencies	CCCE & ST, Visakhapatnam - I	OIA: 21/2012 dt.03.10.2012
ST/3271/2012	R K Katadi (Marine Operators)	CCCE & ST, Visakhapatnam - II	OIA: 37/2012 dt.30.08.2012
ST/3429/2012	P. Madhusudhana Rao	CCCE & ST, Visakhapatnam - I	OIA: VIZ-STX-001-COM- 101-2012 dt.23.08.2012
E/25150/2013	Rashtriya Ispat Nigam Ltd	CCCE, Visakhapatnam - I	OIA: 52/2012 dt.04.10.2012
E/27879/2013	Coromandel Paints Ltd	CCCE, Visakhapatnam - I	OIA: 34/2013 dt.22.07.2013
ST/25217/2013	Jaladi Srinivasa Rao	CCT, Visakhapatnam - GST	OIO: 50/2012 dt.16.03.2012
ST/25276/2013	East Coast Imports & Exports	CCCE & ST, Visakhapatnam - II	OIO: 65/2012 dt.30.10.2012
ST/25389/2013	Madhavi Enterprises	CCCE & ST, Visakhapatnam - II	OIA: 60/2012 dt.20.11.2012
ST/25606/2013	Swamy Constructions	CCCE & ST, Visakhapatnam - II	OIA: 70/2012 dt.19/11/2012
ST/26531/2013	Kalki Hanuman Power & Secutiry Services	CCCE & ST, Visakhapatnam - I	OIA: 06/2013 dt.22.03.2013
ST/27375/2013	Steel Club	CCCE & ST, Visakhapatnam - II	OIA: 17/2013 dt.08.05.2013
ST/27440/2013	The District Manager AP State Civil Supplies Corporation Ltd	CCCE & ST, Visakhapatnam - II	OIA: 16/2013 dt.08.05.2013
ST/27693/2013	Devi Contractors & Labour Works	CCCE & ST, Visakhapatnam - I	OIA:24/2013 dt.17.06.2013
ST/27696/2013	Srija Constructions & Earth Movers	CCCE & ST, Visakhapatnam - II	OIA: 23/2013 dt.06.06.2013
ST/27941/2013	Vaibhav Empire Pvt Ltd	CCCE & ST, Visakhapatnam - I	OIA: 29/2013 dt.22.07.2013
ST/28278/2013	Sri Sanari Electricals & Engineering Works	CCCE & ST, Visakhapatnam - I	OIA: 33/2013 dt.13.08.2013
E/20949/2014	The Andhra Pradesh Paper Mills Ltd	CCCE & ST, Visakhapatnam - II	OIO: 43/2013 dt.26.12.2013
E/22283/2014	Sahuwala High Pressure Cylinders Pvt Ltd	CCCE & ST, Visakhapatnam - I	OIA: 08/2014 dt.03.04.2014

ST/20209/2014	V V R Engineering Works	CCCE & ST, Visakhapatnam – I	OIA: 51/2013 dt.21.10.2013
ST/20528/2014	Synergy Shipping Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 56/2013 dt.12.11.2013
ST/20539/2014	Kiran Global Chems Ltd	CCCE & ST, Visakhapatnam – I	OIA: 53/2013 dt.11.11.2013
ST/21401/2014	Charoen Pokphand (India) Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIO: VIZ-STX-001-COM-002-14 dt.17.01.2014
ST/21474/2014	Emmar Logistics Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 03/2014 dt.06.01.2014
ST/22122/2014	Advert Eyes	CCCE & ST, Visakhapatnam – I	OIA: 63/2013 dt.09.12.2013
ST/22340/2014	Power Tech	CCCE & ST, Visakhapatnam – I	OIO: VIZ-STX-001-COM-033-14 dt.18.03.2014
ST/22341/2014	Ultra Dimensions	CCCE & ST, Visakhapatnam – I	OIO: VIZ-STX-001-COM-033-14 dt.18.03.2014
ST/23132/2014	Madhavi Oils & Fats	CCCE & ST, Visakhapatnam – I	OIA: 16/2014 dt.25.08.2014
ST/23145/2014	Sravan Shipping Services Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIO: VSP-EXCUS-001-COM-007-14-15 dt.23.06.2014
ST/23351/2014	Sindhu Marine	CCCE & ST, Visakhapatnam – II	OIA: 13/2014 dt.30.07.2014
ST/23389/2014	Ultra Dimensions	CCCE & ST, Visakhapatnam – I	OIA: 49/2014 dt.30.07.2014
ST/23427/2014	Factor Alloys Ltd	CCCE & ST, Visakhapatnam – I	OIA: 09/2013 dt.30.07.2014
ST/23432/2014	Emmar Logistics Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: VSP-EXCUS-001-COM-006-14-15 dt.19.06.2014
ST/23682/2014	High Seas Shipping Associates	CCCE & ST, Visakhapatnam – I	OIA: 06/2014 dt.29.09.2014
ST/23808/2014	Navodaya Security Services	CCCE & ST, Visakhapatnam – I	OIA: 66/2014 (V-I) ST dt.10.10.2014
E/20620/2015	My Home Industries Ltd	CCCE & ST, Visakhapatnam – II	OIA: 41/2014 (V) CE dt.28.11.2014
ST/20074/2015	International Paper APPM Ltd	CCCE & ST, Visakhapatnam – II	OIA: 26/2014 (V-II) ST dt.30.10.2014
ST/20126/2015	Sri Samhita Storages Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 23/2014 dt.29.10.2014
ST/20132/2015	Sai Samhita Storages Pvt Ltd	CCCE & ST, Visakhapatnam – II	OIA: 24/2014 dt.10.10.2014
ST/20265/2015	East Point Golf Club	CCCE & ST, Visakhapatnam – I	OIO: VSP-EXCUS-001-COM-014-14-15 dt.21.10.2014
ST/20375/2015	Jain Logistics	CCCE & ST, Visakhapatnam – I	OIA: 68/2014 (V-I) ST dt.30.10.2014

Appearance

None for the Appellants/Assesseees.

Shri V.R. Pavan Kumar, Authorized Representative for the Respondents.

Coram:

HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER No. A/30379-30430/2020

Date of Hearing: 10.02.2020
Date of Decision: 10.02.2020

[Order per: BENCH]

1. None appeared on behalf of the appellants.
2. The department submitted that all the appellants have opted under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. Accordingly, the appeals are dismissed as deemed to be withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(ASHOK JINDAL)
MEMBER (JUDICIAL)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

Veda